

(5)

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH  
NEW DELHI.

O.A.No.1436 of 1989.

New Delhi this 13th April, 1994.

Hon'ble Mr. S.R. Adige, Member(A)

K.R. Paul

s/o Dr. F.C. Paul,  
Chief Medical Officer,  
Safdarjung Hospital,  
New Delhi

None for the applicant .....Applicant.

Versus

Union of India through

1. The secretary,  
Ministry of Health and Family Welfare,  
Department of Health,  
New Delhi.

2. Dr. A.K. Das,  
Director,  
CGHS, Nirman Bhawan,  
New Delhi.

3. Dr. J.D. Gupta,  
Deputy Director,  
CGHS, Nirman Bhawan,  
New Delhi.

4. Dr. Darshan Singh,  
Deputy Director,  
CGHS, Central Zone,  
Nirman Bhawan, New Delhi .....Respondents.

ORDER (ORAL)

None for the applicant.

None for the respondents.

It is noted that the applicant was absent on 1.1.90 and again absent on 8.4.94. This case has been on board since 8.4.94 on which date the case came up for hearing. Under the circumstances, this application is dismissed in default.

*S.R. Adige*  
(S. R. ADIGE)  
MEMBER(A)